

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE  
BENCH AT CHENNAI

O. A. No. 56 OF 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SuoMotu  
Based on the News Item in The Hindu  
Newspaper dt. 04.03.2020,  
Chennai Supplementary,  
"Sithalapakkam Lake in need of Succour" ... Applicant(s).

**Versus**

The Secretary to Govt. of Tamil Nadu,  
Public Works Department,  
Chennai and Ors. ... Respondent(s).

**REPORT FILED BY THE 12<sup>th</sup> RESPONDENT**

I, Elangovan, Son of Manikkam aged 51 years working as Commissioner, Tamnaram City Municipal Corporation, Tambaram, Chennai - 600 044 do hereby solemnly affirm and sincerely state as follows:

1. I am the Commissioner of the Tambaram City Municipal Corporation, the twelfth respondent herein and well conversant with the facts of the case from the connected files and I am submitting this present report for the Consideration of this Hon'ble Tribunal.

2. It is submitted that the area mentioned in the above application i.e. Sithalapakkam not comes under the jurisdiction of this respondent and the same is situated far away from the limits of this respondent. The said area is located in the main road leads to Mambakkam from Medavakkam and this respondent is no way connected with the above said issue.

**COMMISSIONER**  
**Tambaram City**  
**Municipal Corporation**

3. It is further submitted that with regard to Putheri Lake it is submitted that the said issue was also taken cognizance by this Tribunal and the same is pending in O.A. No. 55 of 2020 and the said application is likely to be listed on 20-05-2022 and this respondent may be permitted to file its independent report in the said Original Application.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No. 56 of 2020 with regard to this respondent and thus render justice.

### **VERIFICATION**

I, Dr. M. Elangovan Commissioner Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 07<sup>th</sup> day of May, 2022.

  
12<sup>th</sup> RESPONDENT.

**COMMISSIONER  
Tambaram City  
Municipal Corporation**

**BEFORE THE NATIONAL  
GREEN TRIBUNAL (SZ)  
BENCH AT CHENNAI**

**O. A. No. 56 of 2020(SZ)**

**REPORT AS ON 07-05-2022**

**M/S.P.SRINIVAS (828/1994)  
N.K. PONRAJ (2263/2009)  
R.PURUSHOTHAMAN (263/2011)**

**COUNSEL FOR 12<sup>th</sup> RESPONDENT.**

**Cell No. 94862 04469**